

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF MESH7 PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	MESH7 PRIVATE LIMITED (Formerly known as "Kavachsec Software Private Limited")
2.	DATE OF INCORPORATION OF CORPORATE PERSON	10/06/ 2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, CHENNAI
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72900TN2019FTC129786
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1 ST FLOOR, SKCL CENTRAL SQUARE - II, B- L9 (PART) B 20 & B 21, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI, TAMIL NADU-600032.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29/09/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 11A, COLLECTOR SIVAKUMAR STREET, KK PUDUR, COIMBATORE-641038, TAMILNADU. Email: vasudevangopu.ip@gmail.com vasudevanacs@gmail.com Telephone No.+91-9944937063 0422-4216903 Reg No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	28/10/2021

Notice is hereby given that MESH7 Private limited has commenced voluntary liquidation on 29/09/2021.

The stakeholders of MESH7 Private limited are hereby called upon to submit a proof of their claims, on or before 28/10/2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: 29/09/2021

Place: Coimbatore



Vasudevan Gopu
Liquidator of Mesh7 Private Limited
IP Reg No: IBBI/IPA-002/IP-N00291/2017-18/10849